

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3294/2017
M.A. No. 3491/2017

New Delhi, this the 19th day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Ms. Urmila, Age 35,
D/o Late Sh. Rit Lal,
A-270, Dakshinpuri,
Dr. Ambedkar Nagar,
New Delhi-110062.
2. Mrs. Sheela, Age 45,
W/o Late Sh. Balak Ram,
House No.3286,
72b, Molarband Ext.,
60 Feet Road, Badarpur, Delhi.
3. Sh. Gopal, Age 37,
S/o Late Shri Rattan Singh
House No.214,
Road No.07, Andrews Ganj,
New Delhi-110049.
4. Sh. Mahender Kumar Bishnoi, Age 43,
S/o Late Sh. S.P. Bishnoi,
House No.08, Sani Mohalla,
Salimar Gaon, Delhi.
5. Sh. Deepak, Age 38,
S/o Late Sh. Amar Singh,
House No.111, Kh. No.1151/3
Ward No.02, Mehrauli,
New Delhi-110030.
6. Sh. Chandan Singh Rawat, Age 41,
S/o Sh. Mohan Singh Rawat,
House No.08, MEA Staff Quarters,
Akbar Bhawan, New Delhi-110021.
7. Sh. Babloo, Age 40,
S/o Late Sh. Battu Ram,
House No.11, MEA Staff Quarters,
Akbar Bhawan, New Delhi-110021.

8. Sh. Bunty Singh, Age 35,
S/o Late Sh. Amar Singh,
A-172, Aram Bagh,
Paharganj, Delhi-110055.
9. Sh. Manoj Kumar, Age 38,
S/o Late Sh. K.K. Unni,
A-309, Gali No.13, Madhu Vihar,
Delhi-110059.
10. Sh. Kadam Singh, Age 40,
S/o Sh. Prem Singh,
E-28, Shakur Pur Colony,
New Delhi-110034.
11. Mohd. Akram, Age 40,
S/o Late Sh. Abdul Quddus,
151, Gali No.3, Sangam Vihar,
Wazirabad, Delhi-110084.
12. Sh. Manoj Kumar Parcha, Age 41,
S/o Sh. Puran Singh Parcha
30/201, Trilok Puri, Delhi-110091.
13. Smt. Sumitra Devi, Age 49,
W/o Late Sh. Rambeer,
A-99, Ambedkar Nagar,
Ghaziabad, U.P.
14. Smt. Shakuntla Devi, Age 46,
W/o Late Sh. Harpal Singh,
H-2, 234, Sultan Puri,
Delhi-110041.
15. Smt. Rajani, Age 44,
W/o Late Sh. Nandan Singh,
E-112, C Kamna Vaisali,
Ghaziabad, U.P.
16. Sh. Rajesh Kumar, Age 39,
S/o Late Sh. Jagroop Singh,
RZ-24, A Santosh Park,
Uttam Nagar, New Delhi-110059.

17. Sh. Vishal, Age 30,
S/o Sh. Balesh Kumar,
C-3/371 Lodhi Colony,
New Delhi-110003.
18. Sh. Gavinder Kumar, Age 36,
S/o Sh. Vijay Kumar,
E-2/107, Nehru Vihar,
Delhi-110094.

.. Applicants

(All the applicants are working in the department as casual workers)

(By Advocate : Shri Vikas Sharma)

Versus

1. Union of India
Through Foreign Secretary,
Ministry of External Affairs,
South Block,
New Delhi-110011.
2. Ministry of External Affairs,
Through (Joint Secretary) Administration,
South Block,
New Delhi-110011.

.. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicants.

2. MA 3491/2017 filed for joining together is allowed.
3. The applicants, who are working as casual workers in the respondent No.2, filed the O.A. seeking the following relief(s):

“(A) Direct the Respondents to regularize the services of the Applicants w.e.f. the date they completed 10 years of service and grant all consequential benefits to them;

(B) Such other and further order(s) that this Hon'ble Court may deem fit and proper be also passed in the facts and circumstances of the present case."

4. It is submitted that the applicants made number of representations to the respondents ventilating their grievances. However, no orders have been passed thereon till date.

5. It is observed that the representations filed along with the O.A. do not contain the names or signatures of any of the applicants.

6. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, by permitting the applicants to make an appropriate fresh representation to the respondents ventilating their grievances within three weeks from the date of receipt of a copy of this order and on receipt of such a representation from the applicants, the respondents shall consider the same and pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days therefrom. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /